

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-260/ND/2017

IN THE MATTER OF:

Neelam Singh

...PETITIONER

Vs.

M/s. Mega Soft Infrastructure Pvt. Ltd.

...RESPONDENT

SectionP

Under Section 7 of IBC

Order delivered on 18.11.2019

Coram:01

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

: Mr. Rahul Shukla, Advocate.

For the Liquidator

: Mr. Abhsihek Anand

ORDER

Heard the submissions made by the counsel for the Financial-creditor. Post the matter to tomorrow i.e., 19.11.2019.

S-d

(V.K. Subburaj)
Member (T)

S-d

(P.S.N. Prasad)
Member (J)

(Meenu)